

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

NOTIFICATION

Dated, Shillong 13th April, 2018

No. HCM.II/184/2015/1642 : Hon'ble the Chief Justice in exercise of powers under Rule 7 (B) (5) of High Court of Meghalaya Rules, 2013, is pleased to transfer and post the following Judicial Officers as under:-

EAST KHASI HILLS DISTRICT

Sl. No.	Name	Present Posting	Now Transferred and Posted As	Vice / Vacant
1	Smti Rithelda Rymbai, Grade - II	Deputy Director, Meghalaya State Judicial Academy, Shillong	Assistant District & Sessions Judge, East Khasi Hills District, Shillong	Shri K. M. L. Nongbri (on transfer)

WEST JAINTIA HILLS DISTRICT

Sl. No.	Name	Present Posting	Now Transferred and Posted As	Vice / Vacant
1	Shri Daniel Marbaniang, Grade - II	Chief Judicial Magistrate, West Garo Hills District, Tura	Full Time Secretary, District Legal Services Authority, Jowai	Vacant

WEST GARO HILLS DISTRICT

Sl. No.	Name	Present Posting	Now Transferred and Posted As	Vice / Vacant
1	Smti Rane M. Kharsyntiew, Grade - II	Chief Judicial Magistrate, Ri Bhoi District, Nongpoh	Chief Judicial Magistrate, West Garo Hills District, Tura	Shri Daniel Marbaniang (on transfer)

RI BHOI DISTRICT

Sl. No.	Name	Present Posting	Now Transferred and Posted As	Vice / Vacant
1	Smti Kerpa M. Lyngdoh Nongbri, Grade – II	Assistant District & Sessions Judge, East Khasi Hills District, Shillong	Chief Judicial Magistrate, Ri Bhoi District, Nongpoh	Smti R. M. Kharsyntiew (on transfer)

Further, it is hereby directed that the Judicial Officers, under transfer, shall pronounce the judgments / orders in the cases in which he / she had reserved before relinquishing the charge of the Court in terms of the posting / transfers orders.

The above incumbents are to join their Office on 1st May, 2018.

By order,

REGISTRAR GENERAL

MemoNo.HCM.II/184/2015/1642 A Dated, Shillong 13th April, 2018

Copy for information to:-

1. The Joint Registrar – cum – Secretary to Hon'ble the Chief Justice (Acting), High Court of Meghalaya, Shillong.
2. The Secretary to the Government, Law Department, Shillong with a request to issue the related Notifications affecting functioning of the respective District Courts as per relevant Acts, Rules and Regulations, etc.
3. The Accountant General (A&E), Meghalaya, Shillong.
4. The Treasury Officer, Shillong/Jowai/Nongpoh/Tura.
5. The District and Sessions Judge, Shillong / Jowai / Nongpoh / Tura / Nongstoin / Williamnagar / Ampati for information.
6. Smti K. M. L. Nongbri, Assistant District & Sessions Judge, Shillong.
7. Smti R. Rymbai, Deputy Director, Meghalaya State Judicial Academy, Shillong.
8. Smti R. M. Kharsyntiew, Chief Judicial Magistrate, Nongpoh.
9. Shri D. Marbaniang, Chief Judicial Magistrate, Tura.
10. The System Analyst, High Court of Meghalaya, Shillong, to upload the Notification in the Official Web-site.
11. Office file


REGISTRAR GENERAL